

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5329 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Suyog Jain & Ors. Vs. Hemanshu Jetley, Erstwhile RP	Surjeet Bhadu
2.	I.A. No. 5331 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Indostar Capital Finance Ltd. Vs. CCR Logistics Pvt. Ltd.	Kartikay Sharma
3.	I.A. No. 5332 of 2025 in Comp. App. (AT) No. ____ of 2025	Asha Devi Daga & Anr. Vs. Deepak Industries Ltd. & Ors.	Barnali Basak
4.	I.A. No. 5333 of 2025 in Comp. App. (AT) No. ____ of 2025	Singhal Matta & Co. (Chartered Accountants) Vs. Track Infoline Pvt. Ltd. & Ors.	Dilip Kumar Niranjana
5.	I.A. No. 5334 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Gajendra Investment Ltd. & Anr. Vs. Jayesh Sanghrajka, RP for Satra Property Developers Pvt. Ltd.	Devashish Chauhan
6.	I.A. No. 5342 of 2025 in I.A. No. ____ of 2025 in Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2022	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Chaudhary, RP of Shree Ram Urban Infrastructure Ltd. & Ors.	Satyakam Sharma
7.	I.A. No. 5343 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Chaudhary, RP of Shree Ram Urban Infrastructure Ltd. & Ors.	Satyakam Sharma

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